



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,23rd September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5048/2019	KAMAL BARMAN Versus THE STATE OF ASSAM AND 12 ORS.	MR D C K HAZARIKA MS J KALITA	SC, SEC. EDU. GA, ASSAM SC, AG MR. S HAZARIKA SC, FINANCE
2	WP(C)/6987/2019	BHUPEN CH. BAISHYA Versus THE STATE OF ASSAM AND 19 ORS.	MR. R SARMA MR. K M HALOI MR. B DAS	GA, ASSAM MR. A SARMA MR. S CHOWDHURY MR E SHITIRI
3	WP(C)/8748/2019	RAMESH CHANDRA DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR. A R SIKDAR MR. M AHMED MR N AHMED	SC, CO OP GA, ASSAM SC, FISHERY
4	WP(C)/7871/2019	WITH BAMPARA FISHERY CO-OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, CO OP MR. A R SIKDAR MR N AHMED

LEAVE NOTE OF ADVOCATES FOR 23/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR. R K JAIN	20-09-2021	To	24-09-2021
6)	MRS. R BORAH	24-09-2021	To	24-09-2021
7)	MR. D BORAH	23-09-2021	To	24-09-2021
8)	MR D K MISHRA	23-09-2021	To	01-10-2021
9)	MR. A BHATTACHARYA	23-09-2021	To	27-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2755/2020	ABDUR RASHID Versus THE UNION OF INDIA AND 12 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MR. K K PARASAR ASSTT.S.G.I.
2	WP(C)/2776/2020	GANGADHAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	SC, SEC. EDU.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/150/2014	SMTI SABITA MALAKAR Versus THE STATE OF ASSAM AND 5 ORS	MS.G DEKA MS.K KHAN MS.A DAS	SC, DIMA HASAO SC, EDU
2	WP(C)/912/2014	AYESHA KHATUN and ANR. Versus THE STATE OF ASSAM AND 8 ORS	MR.A ROSHID MR.A MOBARAQUE MRR JJAMAN	GA, ASSAM MR.S SARMA SC, SSA SC, EDU
3	WP(C)/1757/2014	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B GOSWAMI MR.M KHATANIAR MS.S CHUTIA	GA, ASSAM
4	WP(C)/1862/2014	PRAFULLA CHANDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR.P K DAS MR.D K SAIKIA MS.B DAS MR.K BORAH	MR.C BARUAH GA, ASSAM SC, AG
5	WP(C)/2078/2014	ANIMA BORO and 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	SC, BTC SC, SOCIAL WELFARE
6	WP(C)/5157/2014	SMTI PUSPANJALI DOLEY and 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.S BORA MR.M SAIKIA MR.D BANIA MR.S M T CHISTIE MR.N CHUTIA	GA, ASSAM SC, SOCIAL WELFARE
7	WP(C)/5177/2014	THE UNION OF INDIA and ANR Versus THE STATE OF ASSAM AND 6 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH MS.H SARMA	GA, ASSAM MR.B GOGOI SC, HEALTH
8	WP(C)/4307/2015	MADAN TALUKDAR Versus THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
9	WP(C)/4904/2015	SMTI. JONALI BORA Versus THE STATE OF ASSAM AND 5 ORS	MR.A SHARIF MR.F ISLAM MR.S ZAMAN	GA, ASSAM
10	WP(C)/6574/2015	ABDUL BATEN SK. Versus THE STATE OF ASSAM and 4 ORS	MR.R ISLAM MS. A HUSSAIN	DR. B AHMED SC, IRRIGATION

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